

Mr. Speaker: Now he should judge it himself.

Shri Nath Pai: This is to elucidate what I want to know.

Shri Nath Pai: This is to elucidate to implement projects in the Fourth Plan that we must, it requires advance action with regard to those projects in the Third Plan. Therefore we are learning on the basis of the experience that we have gained from the Third Plan and we are trying to take all advance action necessary required for the purpose.

Shri K. C. Pant: On the average, how much time has elapsed between the initiation of a steel plant project and its completion in the case of plants set up by Government so far and what is the Government's estimate of this period for steel projects in the Fourth Plan?

Shri C. Subramaniam: A new plant can be implemented to a stage of 1 or 1.5 million tons between 3½ and 4 years provided the credit availability and all other things are cleared in time. The main delay with regard to the expansion programme was due to the fact that we did not get the credit clearance in time.

Shri Sivamurthy Swamy: So many times the hon. Minister has said that the steel factory will be established near Goa and Hospet which is rather confusing because Goa and Hospet are 200 miles apart. May I know whether the steel plant is going to be established in Hospet or in Goa region? Goa and Hospet are just like north India and south India.

Mr. Speaker: Will that also be only 200 miles?

Shri C. Subramaniam: It is not so; as far as the steel industry is concerned it is one region. That is why we have appointed a technical committee to go into it and advise us where it should be located. We have just now received the report.

**Heavy Engineering Corporation,
Ranchi**

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*575. { **Shri Vishwa Nath Pandey:**
Shri Mohammad Elias:
Shri Yamuna Prasad Mandal:

Will the Minister of **Steel, Mines and Heavy Engineering** be pleased to state:

(a) whether it is a fact that Government propose to constitute a high level Committee to enquire into the recent fire at the Heavy Engineering Corporation at Ranchi (Bihar); and

(b) if so, when and the terms of reference of this committee?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) and (b). Some very senior officer or a retired Judge of the High Court will soon be appointed to enquire into the lapses of the Management, if any, during the recent fire incident at the Heavy Engineering Corporation, Ranchi. The terms of reference for this enquiry are under consideration of the Government.

श्री विश्वनाथ पाण्डेय : जो कर्मचारी उस कार्पोरेशन में काम करते हैं, क्या उन में से भी किसी को नियुक्त किया जायगा जांच करने के लिए ?

Shri C. Subramaniam: That is a police inquiry to find out who was responsible for this incident. But whether there were any lapses on the part of the management is quite a different question. That will be gone into by this inquiry.

Dr. L. M. Singhvi: May I know whether before the inquiry is instituted or it is begun, it is proposed that certain officials would either be placed under suspension or will be removed, or is it that this has already been done?

Shri C. Subramaniam: It has already been done. Some of the top officials have been removed.

Dr. L. M. Singhvi: I want to know who the persons are.

Mr. Speaker: Can the Minister give those names?

Shri C. Subramaniam: Yes, Sir. The Chairman is no longer the Chairman there. He has been placed elsewhere and the Director (Personnel) has been asked to take leave and he has taken leave.

Shri Harish Chandra Mathur: What are the *prima facie* allegations against them in this respect and may I know whether they were accepted when you removed these officials?

Shri C. Subramaniam: First of all, as far as the police investigation is concerned, it is still pending and the final report has not yet been submitted. But as far as the management is concerned, the very fact that the fire took place there and it was not detected for more than 2 or 3 hours shows that there were lapses on the part of the management. So, I thought an immediate action should be taken and that is why pending inquiry they have been removed.

Shri Bhagwat Jha Azad: Is the hon. Minister aware that among almost the entire section of labour and others who work there at Ranchi there is resentment that the highly placed officers are responsible for this mismanagement? Why is it so late for the Government to set up an inquiry against these officers?

Shri C. Subramaniam: First of all, the police investigation should be over—there should not be any interference with that—to find out who was actually responsible for the incident. But meanwhile I am trying to find out a proper officer to inquire into it. At first, one or two officers agreed but later they backed out. I have to fix a proper person to inquire into it.

Shri Maheswar Naik: May I know what was the equipment damaged by the fire and whether it has been replaced?

Shri C. Subramaniam: There cannot be immediate replacement. It is being examined whether any of these machines can be salvaged and to what extent replacements are necessary.

Dr. Ranen Sen: Has the Government made any assessment of the actual amount of loss due to this fire?

Shri C. Subramaniam: I have already answered this question. It is estimated that machines of the value of Rs. 35 lakhs have been damaged. But what is the actual damage to these machines is being properly assessed now.

श्री कछवाय : आग के बारे में वहाँ की जो लेबर है, उसके द्वारा भी क्या कुछ लिख कर दिया गया है और इनक्वायरी जो होने वाली है, उस इनक्वायरी कमेटी को जितने भी कागजात हैं, वे सब क्यों दे दिये जायेंगे ?

Shri C. Subramaniam: No such representation has come to me.

उड़ीसा के विकास कार्यक्रम

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*५७६. { श्री सरजू पाण्डेय :
श्री महेश्वर नायक :

क्या इस्पात, खान और भारी इंजीनियरिंग मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या जापानी विदेशी तकनीकी सहयोग अभिकरणों के सर्वेक्षण मिशन जिसने उड़ीसा के विकास कार्यक्रम का सर्वेक्षण किया था, ने अपना प्रतिवेदन सितम्बर, १९६३ में पेश किया था ; और

(ख) यदि हां, तो उसकी मुख्य सिफारिशें क्या हैं ?

The Minister of International Trade (Shri Manubhai Shah): (a) Yes, Sir.

(b) The report mainly deals with:—

- (i) Development of iron ore mines in Daitari Tomka area, transport arrangements from mines to the port and development of Paradip port, and also